GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ

LOK SABHA

UNSTARRED QUESTION NO. 1541

ANSWERED ON: 29/07/2025

SCHEMES TO STRENGTHEN PANCHAYATI RAJ INSTITUTION

1541. SMT. MANJU SHARMA:

Will the Minister of Panchayati Raj be pleased to state;

- (a) the details of the centrally sponsored schemes being implemented to strengthen the Panchayati Raj Institutions in the country;
- (b) whether the Government proposes to launch any new scheme for the empowerment of the Panchayati Raj in the country; and
- (c) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

(a) Panchayat is a State subject and the Ministry of Panchayati Raj (MoPR) supplements and complements the efforts of State Governments, including fund support under the schemes towards strengthening and efficient functioning of the Panchayati Raj Institutions (PRIs) on a continuous basis.

The MoPR is implementing the Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) with the primary objective of strengthening Panchayati Raj Institutions (PRIs) by way of capacity building and training of the Elected Representatives (ERs) and their functionaries to develop their governance capabilities for leadership roles to enable the Gram Panchayats to function effectively and to deliver on Sustainable Development Goals (SDGs) through localization at grassroots level, and providing infrastructural support like Gram Panchayat Bhawan and computerization.

Incentivization of Panchayats (IoP) scheme and Mission Mode Project on e-Panchayats (MMP-ePanchayat)scheme, which are the central component of the RGSA scheme, are also implemented by the Ministry. Under the IoP scheme, awards including financial incentives, are given to the best-performing Panchayats in recognition of their good work in improving service delivery and public welfare on the basis of national competition held annually. Under MMP-ePanchayat scheme various e-governance projects are funded to promote the digitalization of Panchayats, for bringing efficiency, accountability, and

transparency in the functioning of PRIs and contributing to their overall transformation. No funds are given to States/UTs under this project.

These schemes are implemented for strengthening all rural local bodies in all the States/UTs in the Country.

(b) & (c) No, Sir.
